

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-503
IB-412/ND/2020
New IA/144/2021

IN THE MATTER OF:

Datacorp Traffic Pvt Ltd
V/s
VaaN Infra Pvt. Ltd.

...Applicant

...Respondent

SECTION

U/s Sec.9 IBC

Order delivered on 28.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Aman Varma
For the Respondent :

ORDER

By filing this application, the applicant has prayed for early listing of IB 412/2020.

Heard. Prayer is allowed. List the matter on 26.02.2021. With this order the present IA stands **disposed off**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)